

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 122**  
**(IB)-202(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank  
Vs  
Bhushan Power and Steel Ltd.

.... Applicant / petitioner

.... Respondent

**SECTION:**

**Under Section 7, CIRP**

**Order delivered on 20.11.2018**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):-

For the Respondent(s):-

-

Mr. Abhinav Vasisht, Sr. Advocate with Mr. Shantanu Chaturvedi & Mr. Shreyas Gupta, Advocates

Mr. Ayush Sharma & Mr. Amit Kumar Bhattacharya, Adv.

Mr. Arjun Asthana & Ms. Sreenita Ghosh, Adv.

For the CoC

Mr. Bishwajit Dubey & Ms. Srideepa Bhattacharya, Adv.

CA-1116(PB)/2018

Mr. Acharya ASS, Adv.

CA-935(PB)/2018

Mr. Pronoy Choudhary, Mr. Surekh Baxy & Mr. Sahil Dhawan, Adv.

CA-737(PB)/2018

Mr. Aaditya A. Pande & Mr. Muley, Adv.

CA-729(PB)/2018

Mr. Ratnanko Banerjee, Sr. Adv. with Mr. Mrinal Bharat Ram, Adv.

**ORDER**

**CA-729(PB)/2018**

Ld. Senior Counsel for the RP seeks time to file response to the reply filed by the applicant. Ten days time is granted to file reply with a copy in advance to the counsel opposite.



List on 05.12.2018.

**CA-1116(PB)/2018**

Ld. Counsel for the applicant request for issuing notice to the RP.

Notice to the RP.

Ld. Senior Counsel for RP accepts notice.

Ld. Senior Counsel for the RP undertakes to file reply within ten days with a copy in advance to the counsel opposite.

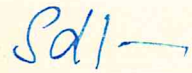
List for further consideration on 05.12.2018.



Sdl

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

20.11.2018  
Ritu Sharma



Sdl

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**